

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.5876-5877/2023

THE STATE OF KARNATAKA & ORS.

Appellants

VERSUS

SRI SAI KESHAHA ENTERPRISES & ORS.

Respondents

WITH

C.A. No. 604/2024 (III-A)

Date : 14-08-2026 These appeals were mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Manish Tiwari , AOR
Mr. Sanchit Garga, AOR

For Respondent(s) :Mr. Kamlendra Mishra, AOR
Mr. Deepak Goel, AOR
Miss Pallavi Singh, AOR
Mr. Vanshdeep Dalmia, AOR

UPON being mentioned, the Court made the following
O R D E R

List the appeals on 09th September, 2026.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)